| 1. | 2 |
|--|----|
| Spice Jet Ltd. | 21 |
| Paramount Airways Pvt. Ltd. | 02 |
| Blue Dart Aviation Ltd. | 08 |
| Go Airlines (India) Pvt. Ltd. | 08 |
| Inter Globe Aviation Pvt. Ltd. | 27 |
| Deccan Cargo & Express Logistics Pvt. Ltd. | 03 |
| Aryan Cargo Express | 01 |

Separate Body for investigating air crash

2419. SHRI BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is considering setting up a separate body to investigate air accidents on the line of the United States National transportation Safety Board (USNTSB) in view of the recent air crashes at various airports in the country;
- (b) whether any statement has been given by the Ministry to this effect after the air crash at Mangalore airport in May, 2010;
- (c) whether the Ministry has evolved any policy for small and difficult airports to meet peculiar problems found at these airports; and
 - (d) if so, the details of the policy?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) A proposal for setting up of National Transport Safety Board (NTSB) was mooted by the Planning Commission, who have now intimated that their proposal for setting up an overarching National Transport Safety Board has been deferred. However, the Ministry is considering setting up a separate independent agency for investigation of accidents.

(b) Yes, Sir. A statement was given in the Rajya Sabha during the Calling Attention Motion on 03.08.2010.

(c) and (d) Directorate General of Civil Aviation (DGCA) vide order dated 2nd June 2010 has decided that a team of officials from the Aerodrome and Flight Standard Directorate shall carry out special audit of airports identified as critical on a priority basis and shall review thoroughly the system and facilities at these aerodromes and also review any other assessment derived from the aerodrome specific restrictions.

Increase in Air Traffic

2420. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been an increase in air traffic during the last three years;
- (b) if so, the magnitude of this increase;
- (c) whether the country has sufficient airports to handle the increased air traffic;
- (d) if not, the estimated requirements of airports in the country and airports available so far; and
 - (e) the steps being taken to fill the gap?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) Yes, Sir. The traffic handled at all Indian Airports taken together during the last three years 2007-08, 2008-09 and 2009-10 was as follows: Aircraft movement (in thousands) 1308, 1307 & 1331; Passengers (in millions) 116.89, 108.88 & 123.76; Freight movements (in Metric Tons) 1714.98, 1701.99 & 1961.61 respectively.

- (c) Yes, Sir. The total annual capacity of the passenger terminals at the 90 operational airports is 202.63 million as against the demand of 123.75 million handled during the year 2009-10.
- (d) and (e) Upgradation/ development of airports is a continuous process depending upon traffic demand, commercial viability, commitment of airlines operators etc. Airports Authority of India (AAI) form time to time, takes initiative in this regard, keeping in view the above factors, either with its own resources or with the participation of the concerned State Governments through signing of